

**आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE**

**BEFORE SHRI R.K. PANDA, VICE PRESIDENT
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

**आयकर अपील सं. / ITA No.453/PUN/2017
निर्धारण वर्ष / Assessment Years : 2009-10**

The Asst. Commissioner of Income Tax, Circle – 11, Pune	Vs.	Dr. Rajiv Maruti Raut, 46, Herms Heritage Co-op. Society, Nagar Road, Pune – 411001 PAN : AAZPR8018G
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

Assessee by :	Shri B.C. Malakar
Department by :	Shri Ramnath P. Murkunde
Date of hearing :	09-04-2025
Date of Pronouncement :	09-04-2025

आदेश / ORDER

PER ASTHA CHANDRA, JM :

The appeal filed by the Revenue is directed against the order dated 25.11.2016 of the Ld. Commissioner of Income Tax (Appeals)-1, Pune [**"CIT(A)"**] pertaining to Assessment Year (**"AY"**) 2009-10.

2. The assessee has filed an application dated 13.03.2015 requesting for non-persuasion (withdrawal) of the appeal on the ground that the assessee has availed benefit of Direct Tax Vivad Se Vishwas Scheme, 2024 and has submitted declaration in Form 1 which has been accepted by the Department and Form 2 has also been issued. A copy of Form 1, Form 2 and challan evidencing the payment of tax has been enclosed.

3. The Ld. DR has no objection to the above request of the assessee.

4. In view of the above, we accept the request of the assessee for non-persuasion (withdrawal) of the appeal and dismiss the appeal filed by the Revenue as such.

5. In the result, the appeal of the Revenue is dismissed.

Order pronounced in the open court on 09th April, 2025.

Sd/-
(R.K. Panda)
VICE PRESIDENT

Sd/-
(Astha Chandra)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 09th April, 2025.
रवि

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT concerned.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
5. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठनिजीसचिव/ Sr. Private Secretary
आयकरअपीलीयअधिकरण ,पुणे/ ITAT, Pune